

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)


PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 279/9/HDB/2020
NAME OF THE COMPANY	Hyquip Systems Ltd
NAME OF THE PETITIONER(S)	Bonfiglioli Transmissions Pvt Ltd
NAME OF THE RESPONDENT(S)	Hyquip Systems Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Sankaran	Advocate	996343366	

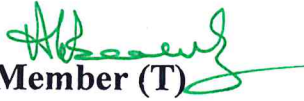
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner is present. At the request of the Corporate Debtor on the ground that matter is already on the verge of settlement and that the last instalment is only required to be paid.

Post the matter on 31.03.2021.


Member (T)


Member (J)

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